

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 126**  
**(IB)-2742(ND)/2019**  
**RA-166/ND/2023**

**IN THE MATTER OF:**  
**Kusum Dwivedi & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Three C. Shelters Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of (IBC)**

**Order delivered on 12.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**RA-166/ND/2023:** List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**